

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CONTEMPT PETITION (C) NO.180/00141/2017 IN
O.A. No. 133/2009**

Monday, this the 2nd day of July, 2018.

CORAM:

**HON'BLE Dr. K.B. SURESH, JUDICIAL MEMBER
HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Pouthran S.,
Senior Telecom Office Assistant,
Office of GMT, Sanchar Bhavan,
BSNL, Palakkad.

- Petitioner/
Applicant in the O.A

[By Advocate Mr. P. Santhosh Kumar]

Versus

1. Shri Anupam Shrivastava,
The Chairman and Managing Director,
BSNL, New Delhi – 110 001.
2. Dr. P.T Mathew,
The Chief General Manager,
Telecom, BSNL, Thiruvananthapuram – 33.

- Respondents/
Respondents in the O.A

[By Advocate Mr. T.C. Krishna]

The Contempt Petition (Civil) having been heard on 02.07.2018, the Tribunal on the same day delivered the following:

O R D E R :(Oral)

Per: Dr. K.B. Suresh, Judicial Member

Learned counsel for the respondents submitted that substantial portion of the order has been carried out and the rest of the same will be attended to within a week's time.

2. Hence, we do not intend to keep the CP opened. Therefore, the Contempt Petition is closed. Notices stand discharged. In view of the order passed in the CP, the M.A for implementation is also closed. No order as to costs.

(Dated, this the 2nd July, 2018.)

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(Dr. K.B. SURESH)
JUDICIAL MEMBER**

Annexures of the Petitioner

Annexure P-1 : True copy of order dated 09.07.2010 in O.A No. 133/2009 of this Hon'ble Tribunal.

Annexure P-2 : True copy of judgment dated 01.10.2010 of the Hon'ble High court in OP (CAT) No. 158/2010.

Annexure P-3 : True copy of order dated 23.08.2013 of the Hon'ble Supreme Court in SLP © No. 6991/2011.

Annexure P-4 : True copy of order dated 07.08.2017 in Contempt Petition No. 99/2016.

Annexure P-5 : True copy of letter No. 211-34-2010-Pers-III dated 05.07.2017.

Annexure P-6 : True copy of letter dated 17.08.2017 by the counsel for the applicant to the 3rd and 4th respondent in RP No. 880 of 2013 in OP (CAT) No. 158/2010.

Annexure P-7 : True copy of the Order in Review Petition No. 880 of 2013 in OP (CAT) No. 158/2010 dated 10.08.2017.

Annexures of the respondents

Annexure R1-A : True copy of the Order dated 04.08.2017 issued by the BSNL.

Annexure R1-B : True copy of Order dated 09.01.2018 issued by the BSNL.

Annexure R1-C : True copy of letter dated 14.09.2017 issued by the BSNL.

Annexure R1-D : True copy of pay fixation memo dated 15.01.2018 issued by the BSNL.

Annexure R1-E : True copy of pay fixation memo for NEPP dated 22.02.2018 issued by the BSNL.
